

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 245**  
TO BE ANSWERED ON THE 4<sup>TH</sup> FEBRUARY, 2025

**PM-AASHA SCHEME**

245. SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:  
SHRI BHASKAR MURLIDHAR BHAGARE:  
SHRI SANJAY DINA PATIL:  
SMT. SUPRIYA SULE:  
PROF. VARSHA EKNATH GAIKWAD:  
SHRI BAJRANG MANOHAR SONWANE:  
SHRI AMAR SHARADRAO KALE:  
SHRI NILESH DNYANDEV LANKE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of procurement operations carried out under the Price Support Scheme (PSS) and Price Deficiency Payment Scheme (PDPS) during the last three years, crop-wise and State/UT-wise;
- (b) whether there have been any challenges in implementing the scheme, particularly in ensuring timely payments to farmers;
- (c) if so, the steps taken by the Government to address these challenges;
- (d) the measures being taken to create awareness among farmers about the Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA) scheme;
- (e) whether the implementation of PM-AASHA has led to any changes in cropping patterns, particularly in cultivation of oilseeds and pulses and if so, the details thereof, State/UT-wise;
- (f) the percentage increase in the area under cultivation and production of oilseeds and pulses since the launch of the scheme in the State of Maharashtra;
- (g) the steps taken to strengthen market linkages and infrastructure for the procurement of crops covered under the scheme;

(h) whether the Government proposes to expand the coverage of crops and States/UTs under PM-AASHA, if so, the details thereof; and

(i) whether the Government proposes to expand the coverage of crops and States/UTs under PM-AASHA and if so, the details of the crops and States/UTs proposed to be included?

## ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): The Government of India approved the continuation of the integrated Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA) during the 15th Finance Commission Cycle upto 2025-26. It administers the integrated Scheme of Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA) comprising Price Support Scheme (PSS), Price Deficiency Payment Scheme (PDPS), Market Intervention Scheme (MIS) and Price Stabilisation Funds (PSF). The integrated scheme of PM-AASHA aimed to bring-in more effectiveness in the implementation of procurement operations that would not only help in providing remunerative prices to the farmers for their produce but also control the price volatility of essential commodities by ensuring their availability at affordable prices to consumers. The Department of Agriculture & Farmers' Welfare of Ministry of Agriculture & Farmers' Welfare administers PSS, PDPS and MIS whereas Department of Consumer Affairs of Ministry of Consumer Affairs, Food and Public Distribution administers PSF Scheme. The brief about the Schemes are as follows:

**i. Price Support Scheme (PSS):** PSS is implemented for the procurement of notified pulses, oilseeds and copra of Fair Average Quality (FAQ) at MSP directly from the farmers by Central Nodal Agencies (CNAs) like NAFED and NCCF or through the State level agencies as and when the market price of these commodities fall below the notified MSP during the peak harvesting season to provide remunerative price to the farmers.

**ii. Price Deficit Payment Scheme (PDPS):** PDPS envisages the payment of the price difference between the MSP and the selling / modal price to pre-registered farmers selling oilseeds of prescribed FAQ norms within the stipulated period in the notified market yard through a transparent auction process. However, the States/UTs have an option to implement of either PSS or PDPS for the particular oilseeds for the particular year/season. This scheme does not involve any physical procurement of crops as the farmers are compensated the difference between the MSP and Sale / Modal price on sale in notified market.

**iii. Market Intervention Scheme (MIS):** MIS is implemented on the request of State/UT Government for the procurement of various perishable agricultural /horticultural commodities such as Tomato, Onion and Potato etc. for which Minimum Support Price (MSP) is not applicable and there is a reduction of prices in the market by atleast 10% over the rates of previous normal season in the States/UTs so that the farmers are not constrained to make distress sales of their produce.

**iv. Price Stabilization Funds (PSF):** PSF is implemented by the Department of Consumer Affairs, Ministry of Consumer Affairs, Food & Public Distribution for not only to mitigate the hardships to consumers on account extreme volatility in prices of agricultural commodities but also to make essential food commodities available at affordable price as well as to protect the farmers from the distress sale of their produce.

The procurement operations under PSS during the last three years, crop-wise and State/UT-wise is at Annexure-I. PDPS Scheme was not implemented by any of the States during the last three years.

(b) to (d): The central nodal agencies, some State Government and some state level agencies have developed online portal for procurement of various crops. The farmers are registering themselves on the Portals of NAFED, NCCF and State's Portal through Aadhar Based registration for selling their produce at government procurement centres. The Procurement portals also provide farmers the latest/updated information regarding MSP declared, nearest purchase center, date/period of procurement, allotment of slots/time to farmers against their booking for sale of produce etc. These enable the farmer to deliver stock as per his convenience in the nearest procurement centre. The land /crop records of the farmers are verified from the State land records online for those farmers who have registered for selling their produce. SMS and Whatsapp messages are sent to the farmers to make them aware about the procurement to be undertaken by various agencies of the Government. Agmarknet Portal is in place for daily purchase rates of commodities to make the farmers aware about the current market selling price of the produce.

As per the PSS Guidelines-2024 under PM-AASHA, chapter II (B) (vii), the State/UT Governments ensures adequate liquidity to the State procuring agency so as to pay the dues of farmers for their produce within 3 days from the receipt of their produce. The State Government creates revolving fund atleast equivalent to 15% of MSP value and incidental expenses for each commodity as per 25% of estimated production/ procurement quantity sanctioned by the Government.

Further, the central Nodal Agencies like NAFED and NCCF undertaking procurement through the state level agencies ensure the release of DBT payment to farmers directly in their Aadhar linked bank accounts as given at the time of registration. Since the payment of MSP is being transferred into the farmer's bank account through RTGS or NEFT, the bank account of an individual farmer cannot be utilised to make payments of other farmers.

As per the PSS Guidelines-2024 under PM-AASHA, the State/UT Governments shall make adequate publicity of PSS operations like MSP for the crops, name and address of procurement centers, procurement period, documents required, contact details of authorized person of central/state/primary procuring agencies. The costs of publicity related activities shall be borne by respective State/UT Government.

Besides, the central nodal agencies in association with the state level agencies conduct Information, Education and Communication (IEC) programmes for the awareness of farmers. Further, awareness of Pradhan Mantri Annadata Aay Sanrakshan Abhiyan

(PM-AASHA) was boosted through regular sharing of tweets, creatives and infographics on DA&FW's official social Media platforms.

(e) & (f): In order to incentivize the farmers for the enhancement of domestic production of pulses and to reduce the dependence on imports, the Government has allowed the procurement of Tur, Urad and Masur under PSS equivalent to 100% of the production of the State for the procurement year 2024-25. The cultivation data in respect of pulses and oilseeds are at Annexure-II.

(g): As per the PSS Guidelines, 2024, the State has to provide all the necessary support like gunny bags, weighing machines, moisture/foreign matters/oil content testing machine etc. to the Central Nodal Agencies and the State level agencies before the commencement of procurement. In order to widen outreach of procurement operations carried out by the central nodal agencies for the notified Pulses and Oilseeds & Copra at MSP under PM-AASHA, there are provisions for the engagement of Co-operative societies/Self Help Groups/Panchayats/ by the State procuring agencies so that maximum farmers, can avail the benefit of Price support operations. The State Government sets up a sufficient numbers of procurement centres depending on the registration of farmers on the procurement portal and the anticipated arrival of the produce in the particular season.

(h) & (i): The integrated Scheme of PM-AASHA is implemented in all the States across the country. The Government's intervention through procurement operations under various schemes drives the market upward of various notified crops under MSP.

## Annexure-I

<b>State-wise procurement details of pulses, oilseeds &amp; copra procured at MSP under PSS from 2021-22 to 2024-25 (as on 29.01.2025)</b>			
<b>Year/Commodity /States</b>	<b>Quantity Procured (in MT)</b>	<b>MSP Value (Rs.in Crore)</b>	<b>Number of farmers benefitted</b>
<b>2021-22</b>	<b>31,82,591.64</b>	<b>17,478.31</b>	<b>14,68,699</b>
<b>COPRA</b>	<b>32.95</b>	<b>0.34</b>	<b>115</b>
TAMILNADU	32.95	0.34	115
<b>GRAM</b>	<b>26,29,460.83</b>	<b>13,752.08</b>	<b>11,68,730</b>
ANDHRA PRADESH	70,393.81	368.16	29,941
GUJARAT	5,36,225.00	2,804.46	2,83,054
HARYANA	1,238.80	6.48	687
KARNATAKA	73,816.85	386.06	60,470
MADHYA PRADESH	8,01,984.49	4,194.38	2,45,639
MAHARASHTRA	7,61,541.55	3,982.86	3,66,824
RAJASTHAN	2,98,685.74	1,562.13	1,29,957
TELANGANA	58,485.04	305.88	39,315
UTTAR PRADESH	27,089.55	141.68	12,843
<b>GROUNDNUT</b>	<b>1,49,696.34</b>	<b>830.81</b>	<b>76,647</b>
GUJARAT	95,183.10	528.27	51,462
ODISHA	248.43	1.38	319
RAJASTHAN	53,203.93	295.28	24,330
UTTAR PRADESH	1,060.88	5.89	536
<b>MOONG</b>	<b>3,63,274.09</b>	<b>2,642.82</b>	<b>1,95,338</b>
ANDHRA PRADESH	2,209.52	16.07	1,302
GUJARAT	852.84	6.20	615

<b>State-wise procurement details of pulses, oilseeds &amp; copra procured at MSP under PSS from 2021-22 to 2024-25 (as on 29.01.2025)</b>			
<b>Year/Commodity /States</b>	<b>Quantity Procured (in MT)</b>	<b>MSP Value (Rs.in Crore)</b>	<b>Number of farmers benefitted</b>
HARYANA	1,227.26	8.93	898
KARNATAKA	13,863.15	100.85	24,945
MADHYA PRADESH	2,75,645.00	2,005.32	1,26,537
MAHARASHTRA	1,636.21	11.90	3,271
ODISHA	3,800.95	27.65	4,358
PUNJAB	2,559.20	18.62	1,404
RAJASTHAN	57,220.41	416.28	29,615
TAMILNADU	4,259.55	30.99	2,393
<b>SUNFLOWER SEED</b>	<b>1,905.44</b>	<b>11.46</b>	<b>1,200</b>
HARYANA	1,882.45	11.32	1,130
ODISHA	22.99	0.14	70
<b>TOOR</b>	<b>36,184.14</b>	<b>227.96</b>	<b>24,084</b>
GUJARAT	19,983.08	125.89	10,289
KARNATAKA	11,986.05	75.51	8,501
MAHARASHTRA	2,360.82	14.87	2,809
TAMILNADU	32.85	0.21	58
TELANGANA	1,821.34	11.47	2,427
<b>URAD</b>	<b>2,037.85</b>	<b>12.84</b>	<b>2,585</b>
GUJARAT	99.85	0.63	118
MADHYA PRADESH	291.90	1.84	261
MAHARASHTRA	1,481.37	9.33	2,020
RAJASTHAN	40.08	0.25	26

<b>State-wise procurement details of pulses, oilseeds &amp; copra procured at MSP under PSS from 2021-22 to 2024-25 (as on 29.01.2025)</b>			
<b>Year/Commodity /States</b>	<b>Quantity Procured (in MT)</b>	<b>MSP Value (Rs.in Crore)</b>	<b>Number of farmers benefitted</b>
TELANGANA	124.65	0.79	160
<b>2022-23</b>	<b>40,02,057.73</b>	<b>22,728.23</b>	<b>17,27,663</b>
<b>COPRA</b>	<b>40,849.36</b>	<b>432.59</b>	<b>19,413</b>
KERALA	255.85	2.71	631
TAMILNADU	40,593.51	429.89	18,782
<b>GRAM</b>	<b>23,53,114.66</b>	<b>12,553.87</b>	<b>10,29,390</b>
ANDHRA PRADESH	63,132.10	336.81	37,563
GUJARAT	3,28,449.83	1,752.28	1,68,797
KARNATAKA	79,536.65	424.33	66,043
MADHYA PRADESH	7,95,997.03	4,246.64	2,23,818
MAHARASHTRA	7,72,857.96	4,123.20	3,92,768
RAJASTHAN	2,47,318.15	1,319.44	97,967
TELANGANA	50,238.00	268.02	35,164
UTTAR PRADESH	15,584.94	83.15	7,270
<b>GROUNDNUT</b>	<b>7,194.11</b>	<b>42.09</b>	<b>3,668</b>
ODISHA	116.97	0.68	152
RAJASTHAN	1,012.72	5.92	571
UTTAR PRADESH	6,064.42	35.48	2,945
<b>MASOOR</b>	<b>76,474.57</b>	<b>458.85</b>	<b>44,799</b>
MADHYA PRADESH	64,460.92	386.77	39,107
UTTAR PRADESH	12,013.65	72.08	5,692
<b>MOONG</b>	<b>4,01,775.42</b>	<b>3,115.77</b>	<b>1,69,807</b>

<b>State-wise procurement details of pulses, oilseeds &amp; copra procured at MSP under PSS from 2021-22 to 2024-25 (as on 29.01.2025)</b>			
<b>Year/Commodity /States</b>	<b>Quantity Procured (in MT)</b>	<b>MSP Value (Rs.in Crore)</b>	<b>Number of farmers benefitted</b>
GUJARAT	30.60	0.24	39
HARYANA	812.33	6.30	531
KARNATAKA	25,308.70	196.27	22,181
MADHYA PRADESH	2,75,645.01	2,137.63	91,491
MAHARASHTRA	183.90	1.43	194
ODISHA	1,878.88	14.57	2,815
PUNJAB	2,019.01	15.66	1,122
RAJASTHAN	93,703.44	726.67	49,441
TAMILNADU	2,135.20	16.56	1,907
TELANGANA	58.35	0.45	86
<b>MUSTARD SEED</b>	<b>11,14,395.76</b>	<b>6,073.46</b>	<b>4,53,897</b>
ASSAM	3,273.30	17.84	1,066
GUJARAT	84,336.97	459.64	24,252
HARYANA	3,41,758.49	1,862.58	1,83,758
MADHYA PRADESH	1,67,090.96	910.65	48,964
RAJASTHAN	4,85,567.67	2,646.34	1,83,209
UTTAR PRADESH	32,368.37	176.41	12,648
<b>SAFFLOWER SEED</b>	<b>1,629.68</b>	<b>9.21</b>	<b>1,292</b>
KARNATAKA	1,629.68	9.21	1,292
<b>SUNFLOWER SEED</b>	<b>6,587.72</b>	<b>42.16</b>	<b>5,370</b>
ODISHA	87.72	0.56	156
TELANGANA	6,500.00	41.60	5,214



<b>State-wise procurement details of pulses, oilseeds &amp; copra procured at MSP under PSS from 2021-22 to 2024-25 (as on 29.01.2025)</b>			
<b>Year/Commodity /States</b>	<b>Quantity Procured (in MT)</b>	<b>MSP Value (Rs.in Crore)</b>	<b>Number of farmers benefitted</b>
<b>URAD</b>	<b>36.45</b>	<b>0.24</b>	<b>27</b>
MAHARASHTRA	35.80	0.24	26
RAJASTHAN	0.65	0.00	1
<b>2023-24</b>	<b>21,35,125.54</b>	<b>14,226.46</b>	<b>9,57,336</b>
<b>COPRA</b>	<b>1,34,341.36</b>	<b>1,503.61</b>	<b>91,031</b>
ANDHRA PRADESH	4,035.95	43.83	2,562
KARNATAKA	50,184.08	589.66	35,235
KERALA	1,118.30	12.14	6,209
TAMILNADU	79,003.03	857.97	47,025
<b>GRAM</b>	<b>43,120.95</b>	<b>234.58</b>	<b>15,409</b>
GUJARAT	139.15	0.76	84
MADHYA PRADESH	41,168.52	223.96	14,322
RAJASTHAN	1,248.93	6.79	643
TELANGANA	564.35	3.07	360
<b>GROUNDNUT</b>	<b>76,153.78</b>	<b>485.63</b>	<b>27,711</b>
GUJARAT	1,224.31	7.81	539
ODISHA	1,329.18	8.48	1,063
RAJASTHAN	46,452.83	296.23	19,272
UTTAR PRADESH	27,147.46	173.12	6,837
<b>MASOOR</b>	<b>2,48,551.25</b>	<b>1,596.94</b>	<b>1,16,907</b>
MADHYA PRADESH	2,05,739.96	1,321.88	97,796
UTTAR PRADESH	42,811.29	275.06	19,111

<b>State-wise procurement details of pulses, oilseeds &amp; copra procured at MSP under PSS from 2021-22 to 2024-25 (as on 29.01.2025)</b>			
<b>Year/Commodity /States</b>	<b>Quantity Procured (in MT)</b>	<b>MSP Value (Rs.in Crore)</b>	<b>Number of farmers benefitted</b>
<b>MOONG</b>	<b>4,02,097.12</b>	<b>3,441.15</b>	<b>1,68,351</b>
GUJARAT	1,269.70	10.87	611
HARYANA	741.00	6.34	574
MADHYA PRADESH	3,30,212.50	2,825.96	1,31,395
ODISHA	3,757.57	32.16	4,197
RAJASTHAN	53,045.20	453.96	26,174
TAMILNADU	1,924.15	16.47	1,856
UTTAR PRADESH	11,147.00	95.40	3,544
<b>MUSTARD SEED</b>	<b>12,07,809.59</b>	<b>6,824.12</b>	<b>5,21,946</b>
ASSAM	11,102.05	62.73	3,540
GUJARAT	1,15,225.80	651.03	60,068
HARYANA	3,25,938.06	1,841.55	1,72,874
MADHYA PRADESH	3,58,649.99	2,026.37	98,105
RAJASTHAN	3,51,846.63	1,987.93	1,67,005
UTTAR PRADESH	45,047.06	254.52	20,354
<b>SAFFLOWER SEED</b>	<b>376.92</b>	<b>2.19</b>	<b>280</b>
KARNATAKA	376.92	2.19	280
<b>SOYABEAN</b>	<b>6,963.22</b>	<b>32.03</b>	<b>4,086</b>
GUJARAT	111.50	0.51	75
MAHARASHTRA	769.47	3.54	577
TELANGANA	6,082.25	27.98	3,434
<b>SUNFLOWER SEED</b>	<b>15,711.35</b>	<b>106.21</b>	<b>11,615</b>

<b>State-wise procurement details of pulses, oilseeds &amp; copra procured at MSP under PSS from 2021-22 to 2024-25 (as on 29.01.2025)</b>			
<b>Year/Commodity /States</b>	<b>Quantity Procured (in MT)</b>	<b>MSP Value (Rs.in Crore)</b>	<b>Number of farmers benefitted</b>
HARYANA	7,163.03	48.42	3,870
KARNATAKA	4,749.24	32.10	4,696
ODISHA	69.10	0.47	132
TELANGANA	3,729.98	25.21	2,917
<b>2024-25</b>	<b>33,94,370.12</b>	<b>20,500.96</b>	<b>13,55,898</b>
<b>COPRA</b>	<b>97,334.56</b>	<b>1,143.47</b>	<b>78,361</b>
ANDHRA PRADESH	1,036.80	11.57	350
KARNATAKA	68,108.11	817.30	58,502
TAMILNADU	28,189.65	314.60	19,509
GROUNDNUT	13,53,499.26	9,180.79	4,11,032
GUJARAT	10,20,162.10	6,919.76	3,07,904
KARNATAKA	646.45	4.38	716
RAJASTHAN	2,34,888.27	1,593.25	66,635
UTTAR PRADESH	97,802.44	663.39	35,777
<b>MOONG</b>	<b>1,73,578.30</b>	<b>1,507.01</b>	<b>1,12,049</b>
GUJARAT	293.50	2.55	229
KARNATAKA	26,755.85	232.29	37,648
MAHARASHTRA	586.65	5.09	523
RAJASTHAN	1,44,951.86	1,258.47	72,042
TELANGANA	990.44	8.60	1,607
<b>SOYABEAN</b>	<b>17,65,396.11</b>	<b>8,636.32</b>	<b>7,49,762</b>
GUJARAT	52,568.50	257.17	20,977

<b>State-wise procurement details of pulses, oilseeds &amp; copra procured at MSP under PSS from 2021-22 to 2024-25 (as on 29.01.2025)</b>			
<b>Year/Commodity /States</b>	<b>Quantity Procured (in MT)</b>	<b>MSP Value (Rs.in Crore)</b>	<b>Number of farmers benefitted</b>
KARNATAKA	18,282.05	89.44	14,906
MADHYA PRADESH	6,22,031.97	3,042.98	2,12,568
MAHARASHTRA	9,00,339.70	4,404.46	4,19,585
RAJASTHAN	89,098.34	435.87	33,593
TELANGANA	83,075.55	406.41	48,133
<b>SUNFLOWER SEED</b>	<b>3,758.85</b>	<b>27.36</b>	<b>4,074</b>
KARNATAKA	3,758.85	27.36	4,074
TOOR	509.10	3.84	331
ANDHRA PRADESH	442.00	3.34	307
KARNATAKA	65.95	0.50	22
TELANGANA	1.15	0.01	2
<b>URAD</b>	<b>293.94</b>	<b>2.18</b>	<b>289</b>
GUJARAT	5.85	0.04	4
MAHARASHTRA	252.39	1.87	245
RAJASTHAN	35.70	0.26	40

**Annexure-II****Cultivation and Production of the notified Oilseeds and Pulses**

Year	Area in Lakh Hectare				Production in lakh tones			
	Maharashtra		All India		Maharashtra		All India	
	Oilseeds	Pulses	Oilseeds	Pulses	Oilseeds	Pulses	Oilseeds	Pulses
2018-19	44.57	40.02	247.94	291.53	48.85	26.83	315.22	220.76
2019-20	45.26	41.92	271.39	279.87	51.77	37.36	332.19	230.25
2020-21	47.25	45.29	288.34	287.83	67.18	43.21	359.46	254.63
2021-22	50.35	50.93	289.45	307.31	59.53	50.24	379.63	273.02
2022-23	52.53	49.94	302.39	289.01	69.38	46.35	413.55	260.58
2023-24	54.49	44.32	301.92	274.94	55.94	40.08	396.69	242.42
2024-25	52.22	19.03	197.91	109.99	58.29	15.72	257.45	69.54
% increase*	22.56	10.74	17.88	-5.7	14.51	49.38	25.85	9.81

\* Since, the year 2024-25 is yet to complete, the increase in % has been calculated comparing the data for the year 2018-19 and 2023-24.

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